

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF VENKATESH
LOGISTICS PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	VENKATESH LOGISTICS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	11.11.2004
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES - KOLKATA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U60100WB2004PTC100396
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	12, INDIA EXCHANGE PLACE, JUTE HOUSE, 1ST FLOOR KOLKATA, 700001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	30.09.2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	30.09.2019
8.	NAME, AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	RAJ SINGHANIA IP REG. No. IBBI/PA-001/IP- P00188/2017-2018/10367
9	ADDRESS AND EMAIL OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	ADDRESS: 41, B B GANGULY STREET, CENTRAL PLAZA BUILDING, ROOM NO 5A, 5TH FLOOR, KOLKATA 700 012 e-Mail- rajsinghania_ca@yahoo.co.in
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	ADDRESS: 41, B B GANGULY STREET, CENTRAL PLAZA BUILDING, ROOM NO 5A, 5TH FLOOR, KOLKATA 700 012 e-Mail- vlpl.liquidation@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	30.10.2019

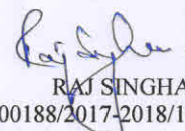
Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of **Venkatesh Logistics Private Limited** on 30.09.2019.

The stakeholders of **Venkatesh Logistics Private Limited** are hereby called upon to submit their claims with proof, on or before 30.10.2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the of claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties. :




RAJ SINGHANIA
IP REG. No. IBBI/PA-001/IP-P00188/2017-2018/10367

Date : 04.10.2019
Place: Kolkata